

**OFFICE OF THE ADDITIONAL CHIEF METROPOLITAN MAGISTRATE – 01**  
**SOUTH DISTRICT, SAKET COURT COMPLEX : NEW DELHI**

**ORDER**

It is hereby directed that Mr. Ashok Kumar Ld. MM (Traffic), Saket Court Complex, New Delhi shall look after the work of the court of Sh. Dinesh Kumar, Ld. MM, (Traffic), Saket Court Complex, New Delhi as Link M.M. for today only i.e 21.02.2012.

15/56  
(SANJAY SHARMA)

Dated :- 21.02.2012

Addl. Chief Metropolitan Magistrate-01,  
Saket Court Complex, New Delhi.

No. 6132-6149...../ACMM-01/Saket/New Delhi/ 2012. Dated 21/02/12

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Delhi).
2. The Ld. District Judge & Sessions Judge, Tis Hazari Courts, New Delhi.
3. The Ld. District Judge & ASJ, In-charge, south distt, Saket Court Complex, New Delhi.
4. The Ld. C.M.M., Delhi.
5. The Ld. ACMMs, Saket, Patiala House Court, Dwarka Court, Rohini Court, KKD Court N.D.
6. The Secretary DLSA, South District, Saket Court Complex, New Delhi.
7. District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
8. The Concerned M.M.s.
9. The Chief Prosecutor, New Delhi, South Distt & South-East Distt.
10. The D.C.P.s , South Distt. & South-East Distt.
11. The Secretary, S.D.B.A.
12. The In-charge, Administration Branch, Saket Court Complex, New Delhi.
13. The In-charge, Judicial Branch, Saket Court Complex, New Delhi.
14. The In-charge, Cash Branch, Saket Court Complex, New Delhi.
15. The In-charge, Care Taker, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool Car Section, Saket Court Complex, New Delhi.
17. The Facilitation Center, Saket Court Complex, New Delhi.
18. The Notice Board.

15/56  
(SANJAY SHARMA)

Dated :- 21.02.2012

Addl. Chief Metropolitan Magistrate-01,  
Saket Court Complex, New Delhi.

